

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 85 of 2014 &**  
**IA No. 155 of 2014**

**Dated : 6<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission  
& Anr. ....Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri**  
**Ms. Poorva Saigal**

**Counsel for the Respondent(s) Mr. Amit Kapur**  
**Ms. Apoorva Misra**  
**Mr. Abhishek Munot for R.2**

**ORDER**

The Learned Counsel for the Respondent submits that he has filed cross objections.

Post the matter for hearing on **3.7.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

mk/kt